

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4124
ANSWERED ON:19.02.2014
CHANGES IN RTE ACT
Dhanaplan Shri K. P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to make changes in the Right to Education Act, 2009 to protect the existing single teacher schools operating in remote and tribal areas and if so, the details thereof;
- (b) the measures taken by the Government to protect such schools;
- (c) whether the Government is also planning any rehabilitation measures for the teachers working in such schools; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (d): No Madam. There is no such proposal to make changes in the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The Schedule to the RTE Act lays down the norms for elementary schools, including those operating in remote and tribal areas, wherein the mandated minimum Pupil-Teacher Ratio is of two teachers in every school. The deployment of teachers as well as decisions on the opening or closing of schools are taken by the respective State Governments.